

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 3698
(To be answered on the 8th December 2016)

LOADER/PORTER SERVICES AT AIRPORTS

3698. SHRI HARINARAYAN RAJBHAR

Will the Minister of CIVIL AVIATION
नागर विमानन मंत्री

be pleased to state:-

- (a) the reasons for employing employees for porter/loader services in group 'D' on contract basis at different airports;
- (b) the number of employees in group 'D' providing porter services at different airports including Delhi, Mumbai, Ahmedabad and Chennai airports;
- (c) the details of minimum wages paid to these employees providing porting services; and
- (d) the steps taken by the Government to improve their service conditions?

ANSWER

Minister of CIVIL AVIATION
नागर विमानन मंत्री

(Shri Ashok Gajapathi Raju Pusapati)

(a) & (b) : No Group 'D' employee of Airports Authority of India (AAI) or Delhi International Airports Ltd. (DIAL) or Mumbai International Airports Ltd. (MIAL) has been employed for porter/loader services on contract basis at any of their airports including Delhi, Mumbai, Ahmedabad and Chennai airports.

(c) & (d) : Do not arise.
